



Government of Jammu and Kashmir,  
**Housing & Urban Development Department,**  
Civil Secretariat, Srinagar/ Jammu.

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**Notification**

Jammu, the 9<sup>th</sup> May, 2023

**S.O. 252** -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Sh. Shahnawaz Abdullah S/o Mohd Abdullah Mir R/o Langate, Councilor of Ward No. 05, for being declared as President of the Municipal Committee, Langate, for the remainder period.

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

**(H. Rajesh Prasad)IAS**

Principal Secretary to the government,  
Housing and Urban Development Department

HUD/LSG0ULBK/31/2023 (C.No.7142805)

Dated: 09.05.2023

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Commissioner/Secretary to the Government, General Administration Department
4. Chief Electoral Officer, J&K,
5. Divisional Commissioner, Kashmir
6. Secretary to the Government, Department of Law Justice & Parliamentary Affairs.
7. Deputy Commissioner, Kupwara.
8. Director, Urban Local Bodies, Kashmir.
9. Special Secretary to Chief Secretary, J&K.
10. General Manager, Ranbir Government Press, Jammu/Srinagar, for publication, in the Government Gazette.
11. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
12. Sh. Shahnawaz Abdullah S/o Mohd Abdullah Mir, Ward No. 05, Municipal Committee, Langate.
13. Executive Officer, Municipal Committee, Kupwara.
14. Master file/Stock file/website.

*Handwritten signature and date: 09.05.2023*

**(Thannaji Bhat)**

Under Secretary to the Government